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(PART-I, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE

PUBLIC NOTICE No. 6/2002-07

NEW DELHI: the, 12th April, 2002

In exercise of powers conferred under paragraph 2.4 of the Export and Import Policy, 2002-07 and paragraph 1.1 of the Handbook (Vol.1), the Director General of Foreign Trade hereby makes the following corrections in the “Schedule of DEPB Rates” as under:-

1. S.No. 1 of General Instructions for DEPB Rates shall be corrected to read as under:-

1. The rates of DEPB specified in book shall not be applicable to export of a commodity or product if such commodity or product is:-
 - a) Manufactured partly or wholly in a warehouse under Section 65 of the Customs Act, 1962 (52 of 1962)
 - b) Manufactured and/or exported in discharge of export obligation against an Advance Licence including Advance Licence for Annual Requirement or exported under DFRC Scheme of the relevant EXIM Policy.
 - c) Manufactured and/or exported by a unit licenced as hundred percent export oriented unit in terms of the provisions of the relevant import and export Policy;
 - d) Manufactured and/or exported by any of the units situated in free trade zones /Export Processing Zone/ Special Economic Zones / EHTP Scheme;
 - e) Exports of goods of foreign origin, unless the goods have been manufactured or reprocessed or on which similar operations have been carried out in India.
 - f) Exports made under paragraph 2.35 and 2.36 of the EXIM Policy.

2. The following corrections shall be made in the Product Group – Chemicals (Product Code-62).

S.No.	Export Product	DEPB Rate	Value cap for DEPB entitlement
321	Ceramic Glazed Floor Tiles coloured	14.00	
459	Paper such as cyclostyling paper, Typing paper, Xerox paper, Copier paper, Ruled/ Unruled Paper, Plain paper, Drawing	6.00	

	sheets, etc. in cut sizes/MG Poster Paper/ Manila Board/Writing Paper/ Colour Printing Paper/NP Printing Paper		
738	Optical Brightener C.I Fluorescent Brightener 220	7.00	

3. The DEPB entry as given at S.No. 665 of Product Group - Chemicals shall stands deleted.

4. The following entry shall be added in the Product Group - Chemicals.

S.No.	Export Product	DEPB Rate	Value cap for DEPB entitlement
965	Automobile Tubeless Tyres reinforced with Nylon Tyre Cord Warp Sheet or Rayon Tyre Cord Warp Sheet	13.00	
966	N-Oxydiethylene Benzothiazole Sulfenamide	10.00	

This issues in public interest.

Sd/

(N.L.Lakhanpal)
Director General of Foreign Trade

Copy to all concerned,
By orders etc.

(A.B.Menon)
Dy.Director General of Foreign Trade

(F.No.01/94/180/Schedule of DEPB/AM03/PC-IV)